

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 221

(IB)-273(PB)/2021

IA-5130/2022, IA-3935/2022

IA-3562/2022, IA-4570/2022

IN THE MATTER OF:

Bhabani Pvt Ltd.

...

Applicant

Versus

Emergent Traders Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 24.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Swaralipi Deb Roy in IA 4570/2022

For the Respondent :

For the IRP : Adv. Rohan Goel, Proxycy Counsel in
IA/5130/2022 & IA/3562/2022

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 05 pm. Let the matter be listed on 14.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)